SUPREME COURT OF INDIA

Re: Proposal for transfer of Mr Justice M Sudheer Kumar, Judge, High Court for the State of Telangana.

On 3 August 2023, the Collegium proposed the transfer of Mr Justice M Sudheer Kumar, Judge, High Court for the State of Telangana to the High Court at Calcutta, for better administration of justice.

In terms of the Memorandum of Procedure, we have consulted one of the Judges of the Supreme Court who being conversant with the affairs of the High Court for the State of Telangana is in a position to offer views on the proposed transfer. We have also consulted the Chief Justices of the High Court for the State of Telangana and High Court at Calcutta.

Mr Justice M Sudheer Kumar in a letter dated 7 August 2023 has requested the Collegium to reconsider the proposal for his transfer to the High Court at Calcutta. In the alternative, he has sought a transfer to the High Court of Andhra Pradesh, the High Court of Karnataka or the Madras High Court.

We have carefully gone through the request made by Mr Justice M Sudheer Kumar in his above letter. While the Collegium does not

accept the request to reconsider the transfer, it resolves to recommend that he be transferred to the Madras High Court instead of the High Court at Calcutta, as proposed on 3 August 2023.

(Dhananjaya Y Chandrachud), CJI

